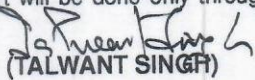


O R D E R

In partial modification of this office order No. 469/17238-413/F.1(3)/Gaz/19 dated 18.02.2019, the following Committee is hereby re-constituted, with immediate effect :-

Name of Committee	Name of Judicial Officer	Designation
Centralized Computerization Committee	Sh. Virender Kumar Bansal Judge, Family Courts (Central)	Chairperson
	Sh. Arun Bhardwaj Special Judge (CBI) (PC Act) Rouse Avenue Courts/Officer In-charge (Computer)	Member
	Sh. Rajeev Bansal Judge In-charge (Mediation Centre) Patiala House Court/Officer In-charge (Computer)	Member
	Sh. Sandeep Yadav Addl. Sessions Judge, Saket Courts/Officer In-charge (Computer)	Member
	Sh. Sunil Chaudhary Addl. District Judge, Rohini Courts/Officer In-charge (Computer)	Member
	Sh. Devendra Kumar Sharma Addl. Sessions Judge- Electricity, Karkardooma Courts/Officer In-charge (Computer)	Member
	Ms. Neelofer Abida Perveen Spl. Judge (NDPS) (Central)	Member
	Sh. Saurabh Pratap Singh Laler Addl. Sessions Judge (West)/Officer In-charge (Computer)	Member
	Sh. Hargurvinder S. Jaggi Addl. District Judge, Dwarka Courts/Officer In-charge (Computer)	Member
	Sh. Abhilash Malhotra Metropolitan Magistrate (Central)/Nodal Officer (Computers)/Master Trainer CIS/Ubuntu	Member
	Sh. Raj Kumar Kundoo DDO Accounts Branch (Central)	Member
	DCA, (Admn) Principal Accounts Office, Govt. of NCT of Delhi	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.


(TALWANT SINGH)

District & Sessions Judge (HQs)
Delhi

No. 1024 / 38681 - 716 / F.1(3)/Gaz/19

Dated : 24 APR 2019

Copy forwarded for information & necessary action to :-

Sub:- Reconstitution of Centralized Computer Committee.

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judges, all Court Complexes, Delhi/New Delhi.
3. The Officers concerned.
4. The AO(J)/Branch In-charge (Central) with direction to pursue the matter with the said committee.
5. The Sr.AO(J)/AO(J)/AO, Computer Branch, Vigilance Branch, Admn. Branch (I,II&III), Accounts Branch, Care Taking Branch (Central), Tis Hazari Courts, Delhi.